

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. No. 253 OF 2020

IN THE MATTER OF:-

Rajender Singh

.....Applicant

Versus

State of Haryana & Ors.

.....Respondents

**REPORT ON BEHALF OF DEPUTY COMMISSIONER
GURUGRAM & HARYANA STATE POLLUTION CONTROL
BOARD (HSPCB), IN COMPLIANCE OF ORDER DATED
11/11/2020.**

MOST RESPECTFULLY SHOWETH:-

This Hon'ble Tribunal has taken cognizance on the complaint of Sh. Rajender Singh during hearing on dated 11/11/2020 that "Grievance in this application is against the illegal dumping of garbage and waste in the Panchayat land in Village-Nawada Fatehpur, Tehsil-Manesar, District Gurugram.

According to the applicant, unscientific dumping of garbage is affecting the ground water which is the source of drinking water.

The applicant sent a representation on the subject on 03-01-2019

and contacted the Sarpanch recently but no action has been taken. The applicant has relied upon photographs in support of his averments.

Before considering the issue, let a joint Committee of Haryana State PCB and the Deputy Commissioner, Gurugram look into the matter and take such action as may be found necessary in accordance with law within two months from today. The State PCB will be nodal agency for coordination and compliance. An action taken report may be furnished to this Tribunal before the next date by E-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

In compliance to these orders the Deputy Commissioner, Gurugram has appointed Additional Deputy Commissioner, Gurugram for site inspection along with Regional Officer, HSPCB, Gurugram South. During inspection on dated 26-03-2021, it was found that Villagers of Nawada Fatehpur village are littering & dumping the municipal solid waste at the site of Village Pond. (Photographs attached as Annexure-R1). Earlier, the area of this village was under the jurisdiction of Gram Panchayat. Recently in the month of January, 2021, the Govt. of Haryana had constituted Municipal Corporation Manesar and the said village falls under the jurisdiction of Municipal Corporation Manesar. Accordingly, a notice has been issued to the

Municipal Corporation Manesar vide no. 7093-94 dated 30-03-2021 (copy attached as Annexure-R2) and asked to immediately clear the pond site by removing the Municipal Solid Waste as the said village falls under your jurisdiction and also ensure that no such kind of dumping will take place in future.

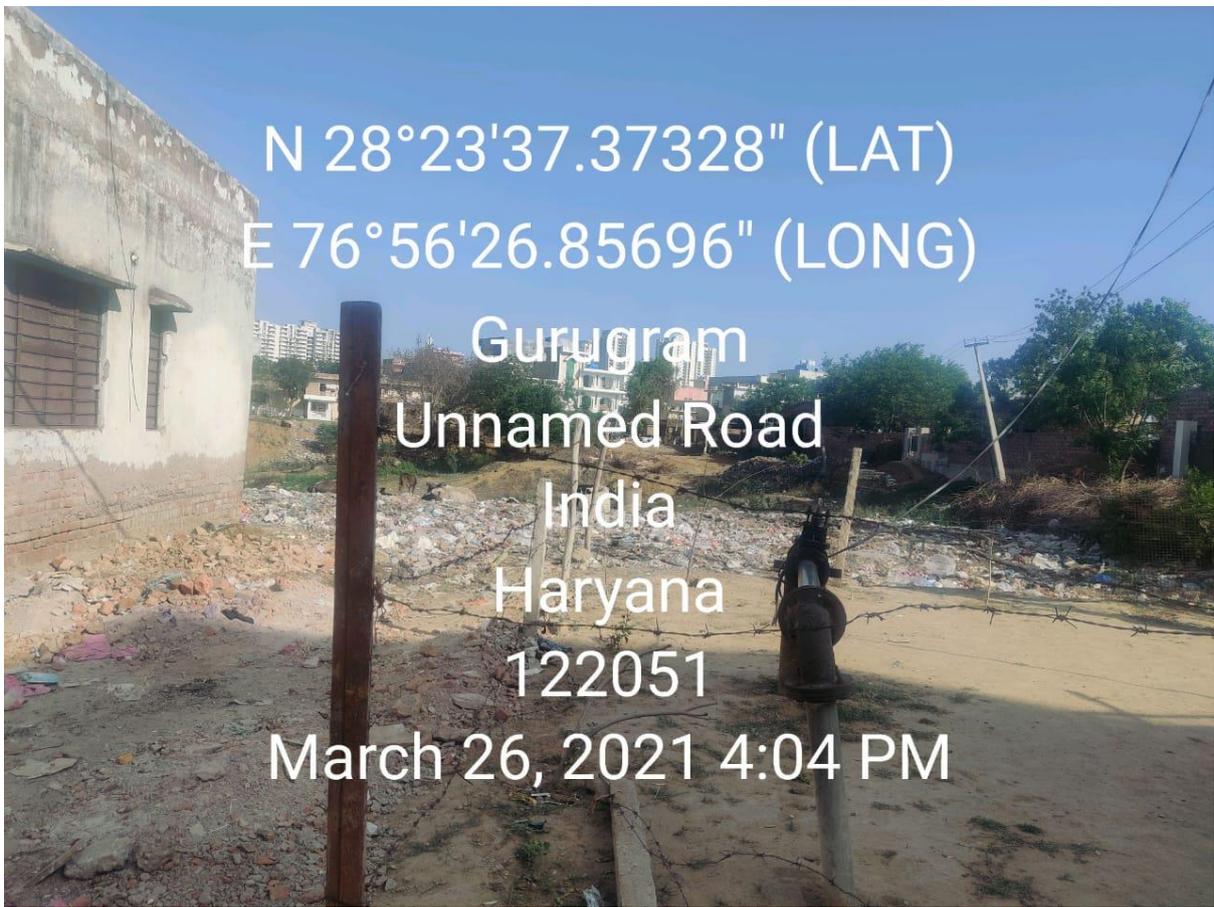
Also one borewell was installed on site for the water supply to the nearby residents. A sample was collected from the water of the borewell by HSPCB and as per analysis report no. 2143 dated 31-03-2021 (copy attached as Annexure-R3). As per the results of analysis report, the parameters are within the limit of drinking water standards and it seems that there is no percolation on the indicated site.

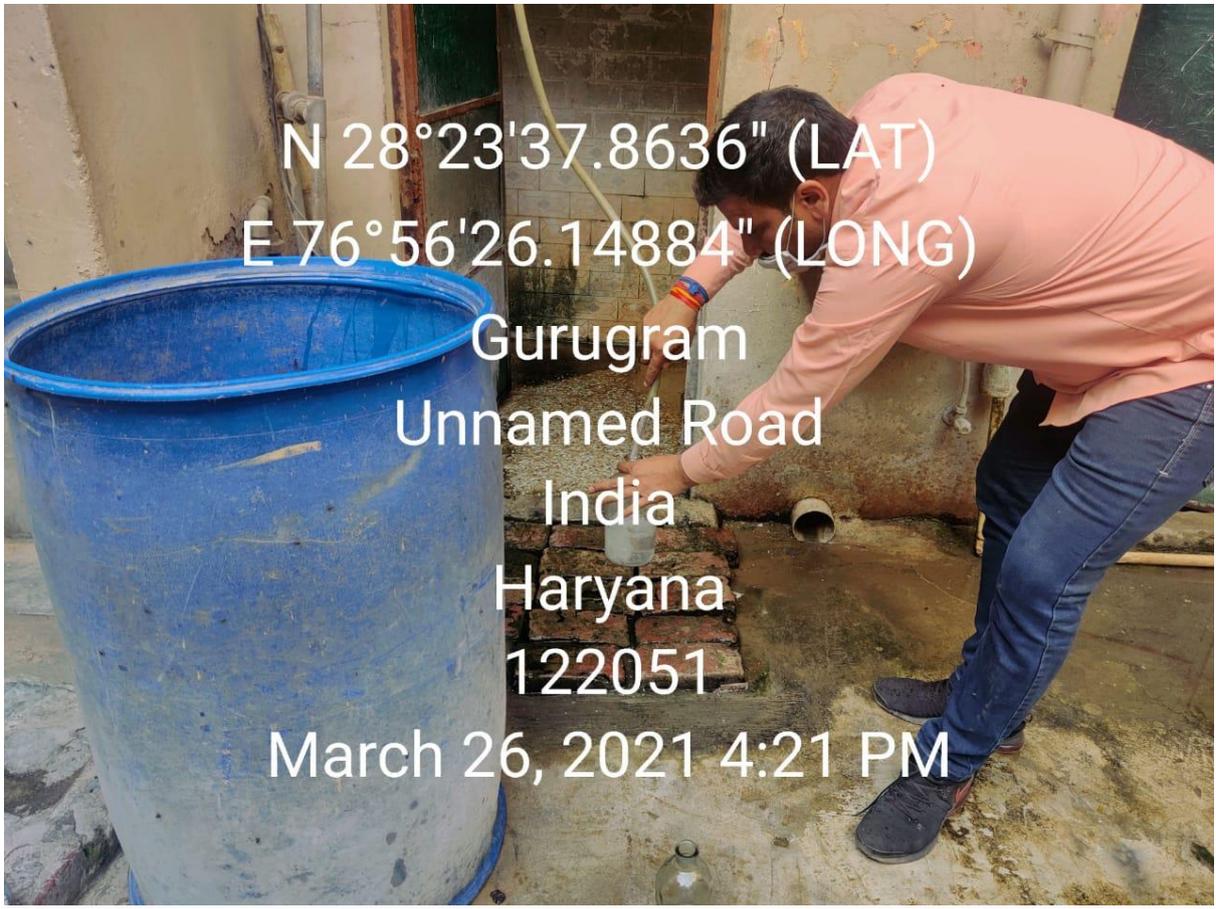
The Report is submitted for kind consideration of this Hon'ble Tribunal. The direction passed by this Hon'ble Tribunal shall be complied with in true letter and spirit.

PLACE: Gurugram
DATED: 31/3/2021


**Regional Officer
HSPCB, Gurugram
Region (S)**


**Additional Deputy Commissioner
Gurugram**





N 28°23'37.8636" (LAT)
E 76°56'26.14884" (LONG)

Gurugram
Unnamed Road
India
Haryana
122051

March 26, 2021 4:21 PM





HSPCB

Regional Office, Gurugram (S)
Haryana State Pollution Control Board

3rd Floor, HSIIDC Complex, IMT Manesar, Gurugram
Website - www.hspcb.gov.in E-Mail - hspcbrogrs@gmail.com
Tele No. 0124-2290207 0124-2290208

No. HSPCB/GRS/2021/7093-94

Dated: 30/03/2021

To

The Joint Commissioner,
Municipal Corporation
Manesar

Sub:

**Show Cause Notice for Non-Compliance of Municipal Solid Waste
(Management & Handling) Rules 2016**

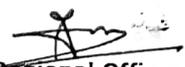
Ref.:

NGT order dated 11-11-2020 in OA no. 253 of 2020 and Inspection carried out on dated 26.03.2021

Whereas Rajender Singh has filed an application in Hon'ble National Green Tribunal as OA no. 253 of 2020 against the illegal dumping of Municipal Waste at Village Nawada Fatehpur, Manesar, Gugugram.

Whereas, in compliance to the orders of Hon'ble NGT, the Deputy Commissioner, Gurugram has appointed ADC Gurugram for site inspection alongwith RO, HSPCB. During inspection on dated 26.03.2021, it was found that Villagers of Nawada Fatehpur are littering & dumping the municipal solid waste at the site of Village Pond. (photographs attached).

In view of above, you are hereby asked to immediately clear the pond site by removing the Municipal Solid Waste as the said village falls under your jurisdiction and also ensure that no such kind of dumping will take place in future. An action take report in this regard is required. So that same can be submitted to the Hon'ble NGT in the above said matter.


Regional Officer
Gurugram Region (S)

Endst. No. HSPCB/GRS/2021/

Dated:

A copy of above is forwarded to the Commissioner, Municipal Corporation, Manesar, for information and further necessary action please.


Regional Officer
Gurugram Region (S)

Received by
Jain
31/03/21

Received by
Jain
31/03/21



Laboratory Of The
Haryana State Pollution Control Board
Vikas Sadan Ist Floor Gurgaon

Tel-2332596

Paid / Monitoring

Description

Water sample from Borewell :-

Report No: 2143

1. Sample from Borewell, Nawada Gurugram. N-28°23'37.8636" E-76°56'26.14884" Dated: 31.03.2021

Description of the Sample: - Received on 26.03.2021 sample of Borewell Water from Sh. Sandeep Singh, RO (GRS) and Sh. Divyanshu, AEE collected on 26.03.2021

ANALYSIS REPORT
RESULTS

Sr. No.	Parameters	Borewell
1.	Colour	Colourless
2.	Odour	Odourless
3.	pH value	7.2
4.	Suspended Solids mg/l	04
5.	B.O.D. for 3 days at 27°C mg/l	ND
6.	C.O.D. mg/l	ND
7.	Oil & Grease mg/l	ND
8.	Conductivity us/cm	1240
9.	Total Dissolved Solids mg/l	670
10.	Chlorides as Cl mg/l	135
11.	Sulphide as S mg/l	ND
12.	Total Hardness as CaCO ₃ mg/l	285
13.	Fluoride as F mg/l	ND
14.	Iron as Fe mg/l	ND
15.	Phosphate as P mg/l	ND
16.	Nickel as Ni mg/l	ND
17.	Total Chromium as Cr mg/l	ND
18.	Cyanide as CN mg/l	ND
19.	Zinc as Zn mg/l	ND
20.	Calcium as Ca mg/l	21.6
21.	Magnesium mg/l	11.7
22.	Sulphate as SO ₄ mg/l	38
23.	Sodium mg/l	61.3
24.	Dissolved Oxygen, mg/l	6.8
25.	Boron as B mg/l	ND
26.	Nitrite (NO ₂) mg/l	ND
27.	Nitrate (NO ₃) mg/l	ND
28.	TKN (Total Kjeldhal Nitrogen) mg/l	ND
29.	Ammonical Nitrogen as N mg/l	ND
30.	Turbidity NTU	ND

Sample Collected/Not Collected by us
Sample Consumed in testing

HSPCB/Lab/GR/2020/4130
Copy to M.S./R.O.

LAB INCHARGE

Dated 31.03.2021